

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4245

ANSWERED ON:20.04.2015

AIR CONNECTIVITY TO NORTH EAST

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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of flights being operated by various airlines to and from the airports in North- Eastern States along with their frequency from metro airports to these airports, airline-wise including Air India and Alliance Air;
- (b) whether the Government has taken up a number of airport projects to improve air connectivity in the North-Eastern States during the last three years;
- (c) if so, the details of such projects along with their present status, State-wise;
- (d) the funds incurred on each of the projects during the said period and the time frame fixed for their completion, project wise; and
- (e) whether the Government proposes to incentivize the private airlines to operate flights to North-East Region and if so, the details and the present status thereof?

Answer

- (a) The details of flights being operated by various scheduled domestic airlines including Air India & Alliance Air to and from the airports in north Eastern, as per approved Summer-2015 Schedule is at Annexure I.
- (b) & (c) Yes Madam. Details are at Annexure II.
- (d) The funds incurred on each of the project during the last three years and upto February 2015 is given at Annexure III.
- (e) Airport Authority of India (AAI) is providing incentives to Domestic Scheduled Operators as under:
 - (i) No landing charges is levied by AAI to domestic schedule operators who are operating with aircraft with a maximum certified capacity of less than 80 seats and helicopters of all types (except Chennai/Kolkata).
 - (ii) Landing & parking charges (for all types of aircrafts) at all airports in North-East Region, J & K, Andaman & Nicobar Island & Lakshdweep (other than Defence airports) is reduced by 25% of the current rates for domestic scheduled operators.
 - (iii) Night parking charges for aircrafts of domestic operators will be waived off for making night halt at airports where State Govt, has brought the rate of tax to 5% on ATF w.e.f. the date of implementing this rate by the respective State Govt. This relief shall be applicable initially for a period of 5 years and will be reviewed thereafter.
 - (iv) Also, as per Slot Allocation Guidelines issued by this Ministry, if an existing airline plans a new flight to connect new stations in Tier-II / Tier-III cities from Tier-1 city & vice versa or in between 2 or more Tier-II / Tier III cities, then the same is given priority over other airlines for allocation of slots.